

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3929
ANSWERED ON:17.12.2014
DIVERSION OF FUNDS
S.R. Shri Vijay Kumar

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether funds released/issued by the Union Government under its various urban development schemes have been diverted by some of the State Governments;
- (b) if so, the details thereof, State-wise and the reasons therefor; and
- (c) the action taken/being taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI BABUL SUPRIYO)

(a) to (c): Funds are sanctioned under various schemes, for specific urban development projects, to States. The funds so released are utilized for the respective projects. Unutilized or excess assistance, if any is recovered from States as per process. No diversion of funds has been allowed by this Ministry.